

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3239
ANSWERED ON:09.12.2009
RESERVATION FOR ECONOMICALLY WEAKER SECTIONS
Lal Shri Kirodi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has any proposal to amend the Constitution for providing reservation to economically weaker sections in admission to educational institutions and in Government jobs;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the Government is likely to bring the proposed amendment to the Constitution?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

(a): No, Sir.

(b) & (C): The Government has constituted a Commission to, inter alia, recommend the welfare measures and quantum of reservation in education and Government employment for economically backward classes not covered under the existing reservation policy, to the extent as appropriate. Any decision in the matter can be taken only after the Commission submits its report.